

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**TA (AT) (Competition) No. 46 of 2017**  
**(Old Appeal No. 53 of 2015)**

**IN THE MATTER OF:**

**Chemist & Druggist Association, Goa** **...Appellant**

**Versus**

**Competition Commission of India & Ors.** **...Respondents**

**Present:**

**For Appellant : Mr. Nakul Mohta and Mr. Johnson Subba, Advocates**

**For Respondents : Ms. Rashmi Virmani, Advocate for R-3.**

**Mr. Harsha Peechara and Ms. Kriti Sinha, Advocates  
for R-1.**

**ORDER**

**13.08.2019:** Post this case for 'hearing' on **09<sup>th</sup> September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/gc*